

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS & FERTILIZERS  
DEPARTMENT OF FERTILIZERS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO.2106 TO BE ANSWERED ON: 22.03.2022**

**import of urea**

**2106 SHRI K.J. ALPHONS:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) how much Urea had been imported during the past ten years, year-wise;
- (b) the actions taken to increase the production of Urea domestically; and
- (c) by when would India be self-sufficient in the production of Urea?

**ANSWER**

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS

**(SHRI BHAGWANT KHUBA)**

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(a): Year-wise urea imported during the past ten years is given in the table below:

<b>Year</b>	<b>Quantity (in Lakh MT)</b>
<b>2011-12</b>	78.34
<b>2012-13</b>	80.44
<b>2013-14</b>	70.88
<b>2014-15</b>	87.49
<b>2015-16</b>	84.74
<b>2016-17</b>	54.81
<b>2017-18</b>	59.75
<b>2018-19</b>	74.81
<b>2019-20</b>	91.23
<b>2020-21</b>	98.28

(b) & (c): The Government of India has mandated revival of Ramagundam, Gorakhpur, Sindri and Talcher units of Fertilizer Corporation of India (FCIL) and Barauni Unit of Hindustan Fertilizer Corporation Ltd (HFCL) through Joint Venture Company (JVC) of nominated CPSEs for setting up gas based ammonia-urea plants of 12.7 LMTPA capacity each. On operationalization of these plants would add 63.5 LMT of urea annually in the country. RFCL and Gorakhpur plants have already been commissioned on 22.03.2021 & 07.12.2021 respectively. Further, Cabinet in its meeting held on 21.05.2015 inter-alia approved setting up of New urea plant of 8.646 LMTPA capacity in the existing premises of BVFCL, which has been notified by Department of Fertilizers vide OM dated 12.06.2015.

The Government had announced New Investment Policy (NIP) – 2012 on 2nd January, 2013 and its amendment on 7th October, 2014 to facilitate fresh investment in the urea sector and to make India self-sufficient in the urea sector. Under NIP – 2012 read with its amendment, Matix Fertilizers and Chemicals Ltd.(Matix), Chambal Fertilizers and Chemicals Ltd. (CFCL), Ramagundam Fertilizers and Chemicals Ltd.(RFCL) and Hindustan Urvarak & Rasayan Limited (HURL) have set up urea plants of 12.7 Lakh Metric Ton per annum (LMTPA) capacity each at Panagarh-West Bengal, Gadepan-Rajasthan (Gadepan-III), Ramagundam-Telangana and Gorakhpur-Uttar Pradesh respectively.

In addition to above, revival of 1 closed unit of Fertilizers and Chemicals India Ltd. FCIL namely Sindri and 1 closed unit of Hindustan Fertilizers and Chemicals Ltd. (HFCL) at Barauni by means of setting up of new greenfield urea units of 12.7 LMTPA at each of the locations is also included under the NIP-2012 read with its amendment. For the revival of Talcher unit of FCIL by setting up a new greenfield urea plant of 12.7 LMTPA an exclusive policy has been notified on 28th April 2021.

The Government of India has also notified the New Urea Policy (NUP) – 2015 on 25th May, 2015 for existing 25 gas based urea units with the objective of maximizing indigenous urea production; promoting energy efficiency in urea production; and rationalizing subsidy burden on the Government. The implementation of NUP-2015 has led to additional production from the existing gas based urea units due to which the actual production of urea has increased by 20-25 LMTPA in comparison to the actual production during 2014-15.

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